

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(14)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/371/ (IB)/2017
NAME OF THE PETITIONER(S) : SESHASAYEE PAPER & BOARDS LTD
NAME OF THE RESPONDENT(S) : PRINT SHOP PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. PAWAN JHABRAKH

(Name has been wrongly printed as Counsel
for the Respondent. Request the registry to
delete my name as I have not filed vakalat.)
K.P.S.

ORDER

Counsels for both the parties are present. Counsel for the Operational Creditor submitted that time be granted for submission of arguments pertaining to the issue of non-compliance of the provisions under section 9(3)(b) and (c) of I&B Code, 2016 in the light of the relevant notification. Put up on **21.09.2017 at 10.30 A.M.**

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)

ghk